

1	2
25. West Bengal	160
26. Andaman & Nicobar Islands	4
27. Chandigarh	-
28. Dadra & Nagar Haveli	1
29. Daman & Diu	—
30. Delhi	24
31. Lakshadweep	1
32. Pondicherry	4
Total	1545

**Scheme of United Bank of India for
Revival of Sick Units**

8209. DR. SUDHIR ROY:
SHRI HANNAN MOLLAH:

Will the Minister of FINANCE be pleased to state:

(a) whether the United Bank of India has formed "Crack Cell" to mediate in the revival of sick units; and

(b) if so, the details of the scheme?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). With a view to facilitate revival and rehabilitation of the sick units as also recovery of Bank's money stuck-up in such units, United Bank of India have set up a Cell. The Cell plays the role of bringing together prospective buyers who have the requisite managerial ability and financial strength and the existing owners who have lost interest in their units. The bank is reported to have undertaken this exercise within the existing guidelines of Reserve Bank of India.xyz

**Special Bench of Allahabad High Court
for Babri Masjid-Ram Janam Bhoomi
Case**

8210. SHRI INDRAJIT GUPTA: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are considering a proposal to set up a special bench of Allahabad High Court for adjudication of the Babri masjid-Ram Janam Bhoomi case; and

(b) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): (a) and (b). The Government have offered assistance for the expeditious adjudication of the cases pertaining to the dispute.

Import of Edible Oils

8211. SHRI RAM PUJAN PATEL:
SHRI BEZAWADA PAPI
REDDY:

Will the Minister of COMMERCE be pleased to state:

(a) the reasons for importing Palmolion,